

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
~~SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL~~

APPLICATION NUMBER :
PETITION NUMBER : TCP/195/2016
NAME OF THE PETITIONER(S) : A. Prakash
NAME OF THE RESPONDENT(S) : M/s Cheran Hotels Private Limited & 3 others
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
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K. RAMASAMY G. MOHAN PUNJER	Counsel for Petitioner	[Signature]
M. V. V. Sivanthy For Foxe Mazda Associates	Counsel for Respondent 3-5	M. V. V. Sivanthy
Cibi Vishnu Sai Vihar	Counsel for R2	[Signature]

ORDER

Counsels for both the parties are present and prayed for time to submit arguments. At request, time is enlarged. Put up on **20.12.2017 at 10.30 A.M.**

-sd-
MEMBER (JUDICIAL)

ghk